

PATNA HIGH COURT, PATNA

NOTICE

As directed, all the prospective Bidders/Tenderers are hereby informed that they are required to obtain an entry pass for entry in the premises of the High Court for the purpose of submission of bids/tenders.

Further, it is also informed to get the entry pass from Pass Counter of the Patna High Court before the submission of the Bids/Tenders.

By Order



Registrar General

Dated, Patna the 17th February, 2025